

7

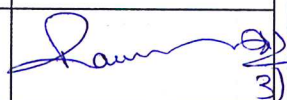
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD
COURT HALL No.1 (SPECIAL BENCH)**

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

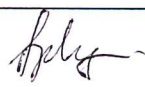
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.548/2018 in CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narsingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 3 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar VJV Ravana	} Advocate	98495 27720	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. D.Sri Preethi	} Adv		
Sa. Phanidhar	} Adv	98094 2504	

ORDER

Counsel for both sides are present. For hearing submissions at request time is enlarged. Put up the matter on 07.06.2019.

Pavani


Member(Judl)